

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 184 TO BE ANSWERED ON: 19.07.2022

Integrated Plant Nutrition Management Bill, 2022

184: SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the aims and objectives of the proposed Integrated Plant Nutrition Management Bill, 2022;
- (b) to what extent the proposed Bill will help promote bio and chemical-free fertilizers;
- (c) whether the Ministry proposes to appoint Fertilizer Inspectors with sweeping powers; and
- (d) whether appointing Fertilizer Inspectors will not bring Inspector raj?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) to (d): Department of Fertilizers is in the process of formulating a Bill to promote balanced use of fertilizers that sustain India's food and nutritional security without causing adverse impact on the environment and soil health. The Bill is intended to promote ease of doing business through simplification of the existing fertilizer regulation processes.

The Bill envisages promoting research and innovations in indigenous fertilizer sector including bio and chemical-free fertilizers as a part of India's mission of Atma Nirbhar Bharat. Farmers' awareness generation and capacity building of farmers towards Integrated Crop Nutrient Management too are integral part of the Bill. A Central Umbrella Body is proposed to be set up for multifarious activities related to fertilizers.

At present, the Bill is in early stages and under consideration of the Department.
